

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.80/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Shri Devilal Jaiswal

V/s.
M/s. Vidarbha Bottlers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	AJAY KUMAR	Practising Company Secretary For Respondents	<i>(Signature)</i>

ORDER

C.P. 80/397-398/CLB/MB/2010

1. Ld. Representative of the Respondents Mr. Ajay Kumar, Practising Company Secretary is present and stated that the matter is sub-judice before the Hon'ble Supreme Court; therefore, required to be adjourned. Adjournment granted.
2. Next date of hearing is now fixed for **20th January, 2017.**

Dated 16.11.2016

sd/-
Shri M.K. Shrawat
Member (Legal)